

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Revision No. 327 of 2019**

Shiv Shankar Yadav

.... **Petitioner**

**Versus**

The State of Jharkhand and Another ..... **Opp. Parties  
with**

**Cr. Revision No. 332 of 2019**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**

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For the Petitioner :Mr. P.K. Mishra, Advocate  
For the State :Mr. V. Ray, Advocate  
For O.P. No.2 :Mr. Shailesh, Advocate

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**09/Dated: 26.03.2021**

1. Learned counsel for the petitioner and learned APP and learned counsel for O.P. No.2 are present.
2. Office to call for a report from Superintendent of Police, Giridih, regarding the date of remand of the petitioner in T.R. No. 603 of 2017 and T.R. No. 598 of 2017 and list the revision on 16.04.2021.

**(AMITAV K. GUPTA, J.)**

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